

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 12th January, 2023 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 2 of 2023

A BILL TO REPEAL CERTAIN ENACTMENTS.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-third Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Repealing Act, 2023. Short title.

2. The enactments specified in the Schedule are hereby repealed. Repeal of certain enactments.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.**REPEALS.**

(See section 2)

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
			<i>Tamil Nadu Acts</i>
1.	1930	XI	The Tamil Nadu Local Boards (Amendment) Act, 1930.
2.	1942	XXIV	The Chennai City Municipal, District Municipalities and Local Boards (Second Amendment) Act, 1942.
3.	1946	XVI	The Tamil Nadu District Municipalities and Local Boards (Second Amendment) Act, 1946.
4.	1947	II	The Tamil Nadu District Municipalities and Local Boards (Amendment) Act, 1947.
5.	1947	XXXIV	The Opium and Dangerous Drugs (Tamil Nadu Amendment) Act, 1947.
6.	1951	XXXII	The Opium (Tamil Nadu Amendment) Act, 1951.
7.	1954	III	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1954.
8.	1954	XVIII	The Tamil Nadu Preservation of Private Forests (Second Amendment) Act, 1954.
9.	1954	XXX	The Tamil Nadu Preservation of Private Forests (Third Amendment) Act, 1954.
10.	1955	XVI	The Chennai City Police and Gaming (Amendment) Act, 1955.
11.	1955	XXXIV	The Code of Criminal Procedure (Tamil Nadu Amendment) Act, 1955.
12.	1955	XXXV	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1955.
13.	1956	XXXI	The Code of Criminal Procedure (Tamil Nadu Amendment) Act, 1956.
14.	1957	XV	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1957.
15.	1959	20	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1959.
16.	1960	17	The Tamil Nadu Panchayat Union Councils (Special Provisions for First Constitution) Act, 1960.
17.	1960	22	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1960.
18.	1961	27	The Tamil Nadu Panchayats (Extension to Transferred Territory) and Panchayat Union Councils (Special Provisions for First Constitution) Amendment Act, 1961.
19.	1961	33	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1961.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
20.	1961	45	The Tamil Nadu Hill Stations (Preservation of Trees) Amendment Act, 1961.
21.	1962	16	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 1962.
22.	1963	23	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1963.
23.	1965	12	The Tamil Nadu Preservation of Private Forests (Amendment) Act, 1965.
24.	1965	32	The Tamil Nadu Preservation of Private Forests (Continuance) Act, 1965.
25.	1969	16	The Tamil Nadu Panchayats (Second Amendment) Act, 1969.
26.	1970	7	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 1970.
27.	1970	11	The Tamil Nadu Panchayats (Amendment) Act, 1970.
28.	1970	29	The Tamil Nadu Co-operative Societies (Amendment) Act, 1970.
29.	1970	31	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 1970.
30.	1970	32	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 1970.
31.	1971	38	The Tamil Nadu Co-operative Societies (Amendment) Act, 1971.
32.	1971	39	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 1971.
33.	1972	15	The Tamil Nadu Panchayats (Amendment) Act, 1972.
34.	1975	34	The Tamil Nadu Panchayats and Panchayat Union Councils (Extension of Term of Office) Act, 1975.
35.	1978	6	The Tamil Nadu Panchayats (Extension of Term of Officers) Amendment Act, 1978.
36.	1979	22	The Tamil Nadu Panchayats Union Councils (Appointment of Special Officers) Second Amendment Act, 1979.
37.	1982	39	The Tamil Nadu Panchayats (Appointment of Special Officers) Second Amendment Act, 1982.
38.	1984	22	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1984.
39.	1984	23	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1984.
40.	1984	27	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1984.
41.	1984	28	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1984.
42.	1985	9	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1985.
43.	1985	10	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1985.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
44.	1985	17	The Tamil Nadu Entertainments Tax (Amendment) Act, 1985.
45.	1985	18	The Tamil Nadu General Sales Tax (Amendment) Act, 1985.
46.	1985	19	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1985.
47.	1985	26	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Second Amendment Act, 1985.
48.	1985	27	The Tamil Nadu Panchayats (Appointment of Special Officers) Second Amendment Act, 1985.
49.	1985	34	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1985.
50.	1985	35	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 1985.
51.	1985	36	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1985.
52.	1985	43	The Tamil Nadu Taxation Laws (Inapplicability Limitation) Act, 1985.
53.	1986	9	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Amendment Act, 1986.
54.	1986	10	The Tamil Nadu Panchayats (Appointment of Special Officers) Amendment Act, 1986.
55.	1986	36	The Tamil Nadu General Sales Tax (Amendment) Act, 1986.
56.	1986	37	The Tamil Nadu Tax on Luxuries in Hotels and Lodging Houses (Amendment) Act, 1986.
57.	1986	40	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1986.
58.	1986	41	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1986.
59.	1986	42	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1986.
60.	1986	43	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1986.
61.	1986	44	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1986.
62.	1989	36	The Tamil Nadu Co-operative Societies (Amendment) Act, 1989.
63.	1992	19	The Tamil Nadu Co-operative Societies (Amendment and Special Provisions) Act, 1992.
64.	1992	32	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 1992.
65.	1992	33	The Tamil Nadu Payment of Salaries (Amendment) Act, 1992.
66.	1993	8	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1993.
67.	1993	21	The Tamil Nadu Payment of Salaries (Amendment) Act, 1993.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
68.	1994	35	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1994.
69.	1994	57	The Tamil Nadu Payment of Salaries (Third Amendment) Act, 1994.
70.	1995	6	The Tamil Nadu Aquaculture (Regulation) Act, 1995.
71.	1995	11	The Tamil Nadu Payment of Salaries (Amendment) Act, 1995.
72.	1995	22	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1995.
73.	1995	24	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1995.
74.	1995	40	The Tamil Nadu Payment of Salaries (Third Amendment) Act, 1995.
75.	1997	9	The Tamil Nadu Payment of Salaries (Amendment) Act, 1997.
76.	1997	15	The Tamil Nadu Maritime Board (Amendment) Act, 1997.
77.	1997	23	The Tamil Nadu Payment of Salaries (Amendment) Repeal Act, 1997.
78.	1997	52	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1997.
79.	1997	66	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 1997.
80.	1998	22	The Tamil Nadu General Sales Tax (Special Provisions and Validation) Act, 1998.
81.	1998	25	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1998.
82.	1998	26	The Tamil Nadu Entertainments Tax (Special Provisions) Act, 1998.
83.	1998	31	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Second Amendment) Act, 1998.
84.	1998	32	The Tamil Nadu Entertainments Tax (Amendment) Act, 1998.
85.	1998	45	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1998.
86.	1998	46	The Tamil Nadu Entertainments Tax (Amendment) Amendment Act, 1998.
87.	1998	47	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 1998.
88.	1999	12	The Tamil Nadu Sales Tax, Entertainments Tax and Luxury Tax (Settlement of Disputes) Act, 1999.
89.	1999	13	The Tamil Nadu Tax on Luxuries in Hotels and Lodging Houses (Amendment) Act, 1999.
90.	1999	14	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1999.
91.	1999	15	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 1999.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
92.	1999	26	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1999.
93.	1999	27	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1999.
94.	1999	28	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 1999.
95.	1999	36	The Tamil Nadu General Sales Tax (Amendment) Act, 1999.
96.	1999	42	The Tamil Nadu General Sales Tax (Eighth Amendment) Act, 1999.
97.	1999	47	The Tamil Nadu General Sales Tax (Seventh Amendment) Act, 1999.
98.	1999	50	The Tamil Nadu Co-operative Societies (Amendment) Act, 1999.
99.	2000	2	The Tamil Nadu Acquisition of Land for Industrial Purposes (Amendment) Act, 1999.
100.	2000	6	The Tamil Nadu General Sales Tax (Amendment) Act, 2000.
101.	2000	7	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2000.
102.	2000	11	The Tamil Nadu Tax on Luxuries (Amendment) Act, 2000.
103.	2000	12	The Tamil Nadu General Sales Tax (Third Amendment) Act, 2000.
104.	2000	13	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 2000.
105.	2000	14	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 2000.
106.	2000	15	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2000.
107.	2000	16	The Tamil Nadu General Sales Tax (Seventh Amendment) Act, 2000.
108.	2000	17	The Tamil Nadu Entertainments Tax (Amendment) Act, 2000.
109.	2000	18	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 2000.
110.	2000	22	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 2000.
111.	2000	32	The Tamil Nadu General Sales Tax (Eighth Amendment) Act, 2000.
112.	2000	36	The Tamil Nadu Payment of Salaries (Amendment) Act, 2000.
113.	2000	38	The Tamil Nadu General Sales Tax (Ninth Amendment) Act, 2000.
114.	2000	39	The Tamil Nadu General Sales Tax (Tenth Amendment) Act, 2000.
115.	2000	40	The Tamil Nadu General Sales Tax (Eleventh Amendment) Act, 2000.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
116.	2000	41	The Tamil Nadu General Sales Tax (Twelfth Amendment) Act, 2000.
117.	2000	42	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 2000.
118.	2000	47	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Act, 2000.
119.	2001	14	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2001.
120.	2001	21	The Tamil Nadu Entertainments Tax (Amendment) Act, 2001.
121.	2001	23	The Tamil Nadu General Sales Tax (Amendment) Act, 2001.
122.	2001	24	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2001.
123.	2002	5	The Tamil Nadu General Sales Tax (Amendment) Act, 2002.
124.	2002	12	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2002.
125.	2002	13	The Tamil Nadu General Sales Tax (Third Amendment) Act, 2002.
126.	2002	16	The Tamil Nadu Tax on Entry of Goods into Local Areas (Amendment) Act, 2002.
127.	2002	17	The Tamil Nadu Sales Tax (Settlement of Disputes) Act, 2002.
128.	2002	18	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 2002.
129.	2002	19	The Tamil Nadu General Sales Tax (Fifth Amendment) Act, 2002.
130.	2002	20	The Tamil Nadu General Sales Tax (Sixth Amendment) Act, 2002.
131.	2002	22	The Tamil Nadu General Sales Tax (Seventh Amendment) Act, 2002.
132.	2002	24	The Tamil Nadu Tax on Luxuries (Amendment) Act, 2002.
133.	2002	43	The Tamil Nadu Transparency in Tenders (Amendment) Act, 2002.
134.	2002	47	The Tamil Nadu General Sales Tax (Eighth Amendment) Act, 2002.
135.	2002	48	The Tamil Nadu General Sales Tax (Ninth Amendment) Act, 2002.
136.	2002	51	The Tamil Nadu Tax on Entry of Goods into Local Areas (Second Amendment) Act, 2002.
137.	2002	54	The Tamil Nadu Veterinary and Animal Sciences University (Amendment) Act, 2002.
138.	2003	1	The Tamil Nadu Tax on Luxuries (Amendment) Act, 2003.
139.	2003	2	The Tamil Nadu Entertainments Tax (Amendment) Act, 2003.
140.	2003	15	The Tamil Nadu Entertainments Tax (Third Amendment) Act, 2003.
141.	2003	21	The Tamil Nadu General Sales Tax (Amendment) Act, 2003.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
142.	2003	22	The Tamil Nadu Tax on Entry of Goods into Local Areas (Amendment) Act, 2003.
143.	2003	23	The Tamil Nadu Entertainments Tax (Second Amendment) Act, 2003.
144.	2003	31	The Tamil Nadu Prohibition (Amendment) Act, 2003.
145.	2003	40	The Tamil Nadu General Sales Tax (Second Amendment) Act, 2003.
146.	2004	2	The Tamil Nadu Prohibition (Amendment) Act, 2004.
147.	2004	6	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2004.
148.	2004	18	The Tamil Nadu Co-operative Societies (Second Amendment) Act, 2004.
149.	2004	20	The Tamil Nadu Animals and Birds Sacrifices Prohibition (Repeal) Act, 2004.
150.	2004	32	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug Offenders, Forest Offenders, Goondas, Immoral Traffic Offenders, Slum-grabbers (Amendment) Act, 2004.
151.	2005	5	The Tamil Nadu Payment of Salaries (Amendment) Act, 2005.
152.	2005	7	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2005.
153.	2006	16	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug Offenders, Forest Offenders, Goondas, Immoral Traffic Offenders, Slum-grabbers and Video Pirates (Amendment) Act, 2006.
154.	2006	24	The Tamil Nadu Payment of Salaries (Amendment) Act, 2006.
155.	2006	31	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 2006.
156.	2007	22	The Tamil Nadu Prohibition (Amendment) Act, 2007.
157.	2008	23	The Tamil Nadu Prohibition (Amendment) Act, 2008.
158.	2008	16	The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug offenders, Forest Offenders, Goondas, Immoral Traffic Offenders, Sand Offenders, Slum-grabbers and Video Pirates (Amendment) Act, 2008.
159.	2008	44	The Tamil Nadu Shops and Establishments (Amendment) Act, 2008.
160.	2008	51	The Tamil Nadu Backward Class Christians and Backward Class Muslims (Reservation of Seats in Educational Institutions and of appointments or posts in the services under the State) Amendment Act, 2008.
161.	2008	62	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 2008.
162.	2009	13	The Tamil Nadu Payment of Salaries (Amendment) Act, 2009.
163.	2010	1	The Tamil Nadu Payment of Salaries (Amendment) Act, 2010.
164.	2010	11	The Tamil Nadu Fiscal Responsibility (Amendment) Act, 2010.

S.No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
165.	2010	31	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 2010.
166.	2010	39	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 2010.
167.	2010	43	The Tamil Nadu Fiscal Responsibility (Second Amendment) Act, 2010.
168.	2012	37	The Tamil Nadu Co-operative Societies (Third Amendment) Act, 2012.
169.	2012	38	The Tamil Nadu Co-operative Societies (Fourth Amendment) Act, 2012.

STATEMENT OF OBJECTS AND REASONS.

The State Law Commission, Tamil Nadu has recommended in its various Reports to repeal certain enactments, as the said enactments have become obsolete and redundant. The Government considered the said recommendations of the State Law Commission and the request of the Government of India and have decided to repeal the obsolete and redundant laws.

2. The Bill seeks to give effect to the above decision.

S. REGUPATHY,
Minister for Law.

Secretariat,
Chennai-600 009,
12th January 2023.

K. SRINIVASAN,
Secretary.